LOK SABHA

Saturday, October 30, 1976/Kartika 8, 1898 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. Speaker in the Chair]

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INDUSTRIES (DE-VELOPMENT AND REGULATION) ACT AND REVIEW AND REPORT OF MACHINE TOOL CORPORATION OF INDIA, LTD., AJMER, FOR 1974-75.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI A. P. SHARMA): On behalf of Shri T. A. Pai I beg to lay on the Table—

- (1) A copy of Notification No. S.O. 683(E) (Hindi and English versions) published in Gazette of India, dated the 19th October, 1976, issued under sub-section (1) of section 9 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-11444/76].
- (2) A copy each of the following papers (Hind; and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- Review by the Government on the working of the Machine Tool Corporation of India Limited, Aimer, for the year 1974-75.
- (ii) Annual Report of the Machine Tool Corporation of India Limited Ajmer, for the year 1974-75 along with the Audited Accounts and the comments of the Comp-

troller and Auditor General

[Placed in Library. See No LT-11445/76].

HALF-YEARLY REPORT OF THE COIR BOARD

SHRI A. P. SHARMA: I beg to lay on the Table a copy of the Half-yearly Report (Hindi and English versions) on the activities of the Coir Boar! and the working of the Coir Industry Act, 1953 for the period from 1st April, 1975 to 30th September, 1975, under sub-section (1) of section 19 of the Coir Industry Act, 1953 [Placed in Library. See No. LT-11446/76].

Notifications under Essential Commodities Act

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

- (1) The Wheat Roller Flour Mills (Licensing and Control) Amendment Order, 1976 (Hind: and English versions) published in Notification No. G.S.R. 1296 in Gazette of India, dated the 4th September 1976.
- (2) The Inter-Zonal Wheat and Wheat Products (Movement Control) Third Amendment Order, 1976 (Hindi and English versions) published in Notification No. G.S.R. 804(E) in Gazette of India dated the 15th September, 1976.
 - (3) The Delhi Roller Mills Wheat Products (Ex-mill and Retail) Price Control (Second Amendment) Order, 1976 (Hindi and English versions) published in

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